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Title: Amendment made by Rajya Sabha to the National Waterways Bill, 2015 (Agreed to).

HON. SPEAKER: Now, we will take Item No. 26 – Shri Pon Radhakrishnan.

...(Interruptions)

HON. SPEAKER: This is only a small amendment.

...(Interruptions)

HON. SPEAKER: Please take your sit. Now, nothing will be allowed. I am sorry.

...(Interruptions)â€! *

HON. SPEAKER: Shri Radhakrishnanji.

...(Interruptions)

माननीय अध्यक्ष : एक छोटा सा संशोधन है, ज्यादा बड़ी बात नहीं है।

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, on behalf of my senior colleague, Shri Nitin Gadkari, I beg to move:

"That the following amendments made by Rajya Sabha in the Bill to make provisions for existing national waterways and to provide for the declaration of certain inland waterways to be national waterways and also to provide for the regulation and development of the said waterways for the purposes of shipping and navigation and for matters connected therewith or incidental thereto, be taken into consideration :-

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure, "2015", the figure "2016" be *substituted*.

CLAUSE 4

3. That at page 2, line 18, *for* the figure, "2015", the figure "2016" be *substituted*."

HON. SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill to make provisions for existing national waterways and to provide for the declaration of certain inland waterways to be national waterways and also to provide for the regulation and development of the said waterways for the purposes of shipping and navigation and for matters connected therewith or incidental thereto, be taken into consideration :-

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the figure, "2015", the figure "2016" be *substituted*.

CLAUSE 4

3. That at page 2, line 18, *for* the figure, "2015", the figure "2016" be *substituted*."

The motion was adopted.

HON. SPEAKER: I shall now put Amendment Nos. 1, 2 and 3 made by Rajya Sabha together to the vote of the House.

The question is:

ENACTING FORMULA

"That at page 1, line 1, *for* the word "Sixty-sixth", the word "Sixty-seventh" be *substituted*."

CLAUSE 1

"That at page 1, line 2, *for* the figure "2015", the figure "2016" be *substituted*."

CLAUSE 4

"That at page 2, line 18, *for* the figure "2015", the figure "2016" be *substituted*."

The motion was adopted.

HON. SPEAKER: The Minister may now move that the amendments made by Rajya Sabha in the National Waterways Bill, 2015, as passed by Lok Sabha, be agreed to.

SHRI PON RADHAKRISHNAN: I beg to move :

"That the amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha, be agreed to."

HON. SPEAKER: The question is :

"That the amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha, be agreed to."

The motion was adopted.
